

Inquiry into corruption charges

†1821. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of RAILWAYS be pleased to refer to the reply to Starred Question 444 given in the Rajya Sabha on the 10th December, 2010 and state:

(a) when Railways had ordered a vigilance enquiry regarding certain decisions taken during the period extending from the year 2003 to 2008 after receiving information about some allegations in this regard and against whom the enquiry had been ordered; and

(b) by when the said enquiry has been ordered to be completed/will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) and (b) The Vigilance Department of Railways was seized of the allegations pertaining to 2003-2008 and a vigilance inquiry was instituted in 2010. Besides, a reference has also been made to CBI for conduct of further investigations. Its outcome is awaited.

Rail projects in the country

†1822. SHRI BRIJLAL KHABRI:

SHRIMATI MAYA SINGH:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of projects in the country sanctioned in various zones by the Railways during the past one decade;

(b) the number of such projects which are still incomplete after starting;

(c) whether any action has been taken against any officer/contractor for failing to meet target fixed at the time of beginning of the project; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI):

(a) to (d) Information is being collected and will be laid on the Table of the Sabha.

Lack of facilities at railway stations

†1823. SHRIMATI MAYA SINGH:

SHRI BRIJLAL KHABRI:

Will the Minister of RAILWAYS be pleased to state:

† Original notice of the question was received in Hindi.